

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No.1930 of 2016

This the 30<sup>th</sup> day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman  
Hon'ble Mr. K.N.Shrivastava, Member (A)**

1. R.L.N. Dixit S/o R.V. Krishnayya  
Aged 76 years  
r/o 203, Mehra Apptt., Barkatpura,  
Hyderabad-500027.
2. Mrs. Potipireddi W/o P. Prabhakara Rao,  
(Family Pensioner)  
Aged 67 years,  
R/o MIG 1B 52, D.No.2-8-40, Vuda Layout, M.V.P. Colony,  
Visakhapatnam-530017.

....Applicants

(By Advocate : Shri G. Natarajan)

**VERSUS**

1. Secretary, Govt. of India,  
Ministry of Mines,  
Shastri Bhawan,  
New Delhi-110001.
2. The Director General,  
Geological Survey of India,  
27, J.L. Nehru Road,  
Kolkata – 800016 (WB).
3. Union of India through the Secretary of the Govt. of India,  
Department of Pension and Pensioners' Welfare,  
Ministry of Personnel, Public Grievances and Pensions,  
Lok Nayak Bhawan, Khan Market,  
New Delhi-110003.
4. The Secretary to the Government of India,  
Department of Expenditure,  
Ministry of Finance,  
North Block, New Delhi-110001.

.....Respondents

(By Advocate : Shri N.K. Aggarwal)

**ORDER (ORAL)****Justice Dinesh Gupta, Chairman :**

Shri Natarajan, learned counsel for the applicants, submits that he would like to withdraw this OA. Prayer is allowed.

2. OA is dismissed as withdrawn. The applicants have liberty to take appropriate recourse as available to them under law.

**(K.N.Shrivastava)**  
**Member (A)**

**(Justice Dinesh Gupta)**  
**Chairman**

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